RAJYA SABHA

Monday, the 22nd February, 1965/the 3rd Phalguna, 1886 *(Saka)*

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORA1 ANSWERS TO QUESTIONS

खाद्यान्नों पर क्षेत्रीय प्रतिबन्ध

*61. श्री भगवत नारायण भार्गव :†
श्री गोडे मुराहरि :
श्री एस० के० वैशंपायन :
श्री एम० एम० धारिया :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि खाद्यान्नों, शक्कर तथा गुड़ आदि के सम्बन्ध में जो क्षेत्रीय प्रतिबन्ध लगे हुए हैं, उनके बारे में सरकार ने क्या अन्तिम निर्णय किया है ?

t[ZONAL BAKRIERS ON FOODGRAINS

f SHRI B. N. BHARGAVA : t
SHRI G. MURAHARI :
*61. SHRI S. K. VAISHAMPAYEN: I Sirei MM. DHARIA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state the final decision taken by Government with regard to the zonal barriers in the case of food-grains, shakkar and gur etc ?]

खाद्य तथा कृषि मंत्रालय में उपमन्त्री (श्री डी० आर० चह्वाण) : भारत सरकार ने चावल, धान, मोट अनाजों, खंडसारी और शर्करा के संचलन पर वर्तमान अन्तर्राज्यीय प्रतिबन्धों को जारी रखने का निर्णय किया है। जो राज्य परम्परा से मोटे अनाजों का निर्यात करते रहे हैं वे नियमित आधार पर ऐसे निर्यात करने देंगे। शीघ्र ही गेहूं की वर्तमान क्षेत्रीय व्यवस्था की समीक्षा की जाएगी और इसमें संशोधन करना है या नहीं, इसके बारे में निर्णय किया जाएगा। गुड़ और शक्कर के संचलन पर कोई क्षेत्रीय या अन्य प्रतिबन्ध नहीं है। राज्य सरकारों से कहा गया है कि यदि उन्होंने दालों के संचलन पर कोई प्रतिबन्ध लगाया हुआ हो तो वे उसे हटा देवें। चने के संचलन पर लगा वर्तमान प्रतिबन्ध नई फसल के आने तक जारी रहेगा और तब तक आशा है कि सम्बन्धित राज्य सरकारें व्यापारियों द्वारा रखे गए चने के स्टाक का 50 प्रतिशत निर्यात करने की अनुमति देंगी।

t[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): Government has decided to continue the existing restrictions on the inter-State movement of rice, paddy, coarse grains, khandsari and sugar. States traditionally exporting coarse grains would continue to permit such exports on a regulated basis. The existing zonal arrangement for wheat would be reviewed shortly and decision will be taken whether it should be modified or not. There are no zonal or other restrictions on the movement of gur and shakkar. State Governments have been asked to remove restrictions, if any, imposed by them on the movement of pulses. The existing restrictions on the movement of gram will continue till arrival of the next crop and till then the State Government concerned are expected to allow export of 50% of the stock of gram held by traders.]

श्री भगवत नारायण भार्गव : गवर्नमेंट को इस बात का ज्ञान और अनुभव है कि भिन्न-भिन्न प्रान्तों में जो भाव इन चीजों के रखे गये हैं वे अलग-अलग हैं जिसके कारण

t The question was actually asked on the floor of the House by Shri B. N. Hhargava.

%[1 English translation.

इन चीजों के भाव एक प्रान्त से दूसरे प्रान्त में दुगुने हैं । जैसे बंगाल में गेहूं का भाव 80 रु० मन है जिसकी वजह से चोरबाजारी बढ़ रही है । और इस चीज की कमी की वजह से वहां की जनता को बड़ा कष्ट हो रहा है । क्या इन बातों को ध्यान देते हुए सरकार को इस बात का ज्ञान है कि कुछ चीफ मिनिस्टरों ने इस बात का आग्रह किया है कि जोन सिस्टम को हटा दिया जाय ? क्या इन सब बातों को देखते हुए भी सरकार अपना रुख बदलने को तैयार नहीं है ?

श्री डी० आर० चह्वाण : अभी प्रश्न के उत्तर में बतलाया गया है कि जहां तक गेहूं जोन्स का मामला है, इस पर विचार होने वाला है । जब इस बारे में कोई निर्णय लिया जायगा तो इन सब बातों पर विचार किया जायगा ।

श्री भगवत नारायण भार्गव : खंडसारी और शक्कर के बारे में सरकार ने क्यों प्रतिबन्ध लगाया है जबकि उत्पादन में कोई कमी नहीं है ?

श्री डी० आर० चह्वाण : खंडसारी का जितना कन्जम्पशन यू० पी० में होता है वह बढ़ गया है । लोगों को खंडसारी मिलने में कठिनाई न हो इसलिए हमने बंधन लगा दिया है । शक्कर के बारे में कोई बंधन नहीं है ।

श्री के० सी० बघेल : गेहूं के बारे में तो आपने रोक लगा दी है लेकिन चावल के संबंध में सरकार की क्या नीति है ?

श्री डी० आर० चह्वाण : अभी जैसा बतलाया गया है, चावल के संबंध में जोन सिस्टम जारी रहेगा ।

SHRI GOPIKRISHNA VUA1VARGIYA : With regard to gram, in some places in Madhya Pradesh very large quantities are rotting. Can the Government do anything about [hat?

SHRI D. R. CHAVAN: 1 base already mentioned that 50 per cent, of the stock could be exported to the other States, *i.e.* the deficit States.

SHRI M. M. DHARIA: Is it not a fact that the lion. Minister of Agriculture had given an assurance to abolish the zones as early as possible and, if so, why have the zones not been abolished so far?

SHRI C. SUB-RAMAN1AM: Sir, no doubl I have mentioned that when the conditions improve it should be possible for us to abolish the zones but we have to take into consideration the existing conditions and circumstances before taking a decision. As far as wheat zones are concerned, we are discussing this with the Chief Ministers very soon and we hope to take a decision soon on that.

SHRI S. K. VAISHAMPAYEN : Sir, when defects and impediments in the distribution system have been responsible for rising prices, were not the zones such impediments and, if so. why is then the abolition of wheat zone being related with the position of harvest ?

SHRI C. SUBRAMAN1AM : There can be two opinions about zones. First of all, zonal restrictions on the basis of the States ensure that the scarcity is not spread out throughout the country, the scarcity being localised. Of course, there is the other argument that there is disparity in prices between State and State because of these zones. All these things will be taken into consideration before coming to the conclusion whether the zones should be abolished or not. It is currently under discussion

SHRI N. SRI RAMA REDDY ; I would like to know if the hon. Minister is aware that, apart from these zones, even within the States themselves there have been

restrictions on the movement of food-grains, sometimes from district to district or sometimes a few districts have been grouped together and they have been called zones.

SHRI C. SUBRAMANIAM : Sir, these are matters in which the State Governments take action with reference to various controls or restrictions on movements. They try to find out whether any restrictions on movement are necessary svithin the States so that the scarcily may not be spread and it may be possible for the State Governments to get stocks in Iheir hands lo be distributed at reasonable prices.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान् यह बतलाने की कृपा करेंगे कि अब तक लोग एक स्टेट से दूसरे स्टेट तक घर के उपयोग के लिए पांच किलो तक अनाज ले जा सकते थे लेकिन हाल ही में सेन्ट्रल गवर्नमेंट ने एक नोटिफिकेशन निकाल कर उसकी मात्रा एक किलो कर दी है। सरकार ने जो कमी की है उसका कारण बतलाने की कृपा करेंगे तथा सरकार को इस बात की अनुभूति है या नहीं कि इस नोटिफिकेशन की वजह से जनता को बहुत कष्ट हो रहा है ?

SHRI C. SUBRAMANIAM : I would like to know where this order has been issued. It is not the order of the Central Government. Evidently some State Government has issued such an order. 1 would like to know where it is, and then I shall lirid out.

SHRI V. M. CHORDrA : It is a Central Government's Notification. I can give you the number of that in the interval.

SHRI C. SUBRAMANIAM : 1 shall look in(o *it* and let *you* know.

SHRI A. B. VAJPAYEE : Sir, now that the Central Government has decided not to abolish the wheat zones, may 1 know what the Government proposes to do in regard to the deficit States, *e.g.,* Uttar Pradesh, which has been complaining that the Centre has not discharged its responsibility in the matter of supplying adequate quantities of imported wheal ?

SHRI C. SUBRAMANIAM : No decision has yet been taken whether to abolish the wheat zones or not. With regard to U.P., no doubt there was scarcity and now it is a deficit State but with the current production it should be possible for it to meet its own requirements. I know the wheat crops would be arriving only in April. That is why even now we are trying to give them as much of imported wheat as possible, taking into account the availability with the Central Government.

MR. CHAIRMAN : Next question.

*62. *[The questioner (Shri Deokinandan Nurayan) was absent. For answer,* vide *cols.* 433-434 infra.]

*63. *[The questioner (Shri A. D. Mam) was absent. For answer,* vide *cols.* 434-435 infra.]

SALE OF WHEAT AGAINST SUGAR CARDS IN DELHI

f SHRI 1. *K.* GUJRAL :'
, *j* SHRI DEVI SINGH :
i SHRI DAYAL DAS KURRE :
[SHRI K. C. BAGHEL :

Will the Minister of FOOD WI> \GRI-Ct i i URE be pleased to state :

(a) whether the Delhi Administration issued an order in December. 1964 regulating sale of imported wheat against sugar cards;

(b) if so, whether ii is a fact that this order was withdrawn after two days; and

tThe question was actually asked on the floor of the House by Shri I. K. Gujral.